

**GOVERNMENT OF INDIA  
NEW AND RENEWABLE ENERGY  
LOK SABHA**

STARRED QUESTION NO:417  
ANSWERED ON:23.04.2010  
REMOTE VILLAGE ELECTRIFICATION PROGRAMME  
Dubey Shri Nishikant ;Majumdar Shri Prasanta Kumar

**Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:**

- (a) the details of the number of villages covered under the Remote Village Electrification Programme in the country including Jharkhand during each of the last three years and the current year, State-wise;
- (b) the details of funds sanctioned, utilized and which remain unutilized by the State Governments under the programme during the said period, State-wise;
- (c) whether the Government has received proposals from the State Governments including West Bengal in regard to the solar energy under the programme;
- (d) if so, the details thereof, State-wise; and
- (e) the action taken by the Government thereon?

**Answer**

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a),(b),(c),(d)&(e): A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a), (b), (c), (d) & (e) OF LOK SABHA STARRED QUESTION NO.417 FOR 23RD APRIL, 2010

(a): State-wise details of number of villages and hamlets covered under the Remote Village Electrification Programme during the last three years are given in Table-1. No proposal has been received in the Ministry from the states during the current year.

(b): State-wise details of funds released during the last three years are given in Table-2. Further, Central Financial Assistance is sanctioned to the state implementing agencies on a project to project basis and is released in two installments comprising of an initial advance and the final installment after completion. Since the released funds are for specific projects, their utilization is carried out by the state implementing agencies over the project completion period. If approved projects are not proceeded with, the state implementing agencies are required to return the released funds along with the accrued interest.

(c), (d) & (e): Proposals under the Programme are received from the states on a regular basis and eligible projects are considered and approved. Year-wise details of such proposals are included in Table-1, under "sanctioned".

Table-1

Table-1 Referred to in Reply to Part (a) of Lok Sabha Starred Question No.417 due for Answer on 23-4-2010

State-wise details of villages and hamlets covered under the Remote Village Electrification Programme

S.No. State 2007-08 2008-09 009-10

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2	Arun. Pradesh	89	1		
3	Assam	1485	169	77	171 581
4	Chattisgarh	36	74	184	94
5	Gujarat	36			
6	Haryana	149	92	92	
7	J & Kashmir	27	13	68	177 30
8	Jharkhand	153	8	9	36
9	Karnataka	46	16	13	14
10	Kerala	49			
11	Madhya Pradesh	75	42	89	126 27
12	Maharashtra	55	82	91	82
13	Manipur	14	40	35	17
14	Meghalaya	2	66	70	
15	Nagaland	3			
16	Orissa	42	91	14	371 150
17	Rajasthan	90		73	
18	Tamilnadu	32			
19	Tripura	205	165	251	
20	Uttarakhand	23	76	50	12
21	Uttar Pradesh	65	14	105	
22	West Bengal		22		
	Total	1992	1279	636	418 1431 1013

**Table-2**

Table-2 Referred to in Reply to Part (b) of Lok Sabha Starred Question No.417 due for Answer on 23-4-2010

**REMOTE VILLAGE ELECTRIFICATION PROGRAMME  
(STATEWISE DETAILS OF FUND RELEASED)**

Rs. in lakhs  
S. No. State 2007-08 2008-09 2009-10

1. Andhra Pradesh 0 17.94 6.13

2. Arunachal Pradesh 197.52 278.57 0
3. Assam 7001.88 2025.79 1185.43
4. Bihar 0 0
5. Chhatisgarh 290.50 820.01 510.83
6. Gujarat 0 0
- 7 Haryana 0 55.69 12.87
8. Himachal Pradesh 0 0
9. Jammu & Kashmir 583.22 1107.89 366.83
10. Jharkhand 1416.29 1036.62 576.39
11. Karnataka 106.03 10.13 0
12. Kerala 8.08 330.96 0
13. Madhya Pradesh 440.69 515.05 704.84
14. Maharashtra 1125.60 593.35 0
15. Manipur 111.57 409.02 0
16. Meghalaya 103.79 8.08 117.87
17. Mizoram 0 0
18. Nagaland 7.43 0

19. Orissa 276.00 313.49 1750.66

20. Rajasthan 861.00 449.16

21. Sikkim 0 8.05

22. Tamil Nadu 0 66.76

23. Tripura 547.31 1159.61 588.65

24. Uttarakhand 203.93 184.11 55.24

25. Uttar Pradesh 0.00 545.06

26. West Bengal 0.00 1340.64

27. New Delhi (NPC) 15.04 0

28. Others (TERI) 23.82 0

29. I&PA/Adm.I/VESP  
Meeting 0

Total 13304.76 8881.43 8285.41